

(1) Acquire not less than 10 acres of land for its main Campus, if single-domain, and 25 acres of land, if multi-domain within two years after starting the functioning of the university. An integrated campus may have certain facilities in common such as auditorium, cafeteria, hostels, etc. and hence the land requirement may vary accordingly.

(2) Construct administrative building of at least 1000 sq. mtrs., academic building including library, lecture theatres, laboratories of at least 10000 sq. mtrs., adequate residential accommodations for teachers, guest houses, hostels which shall gradually be increased to accommodate at least 25 of the total student strength in each course within 3 years of its coming into existence. In case the University is conducting professional programmes of study, prevailing norms and standards of respective statutory body shall be applicable. Existing institutes must undertake expansion/renovation/restructuring to meet the prescribed norms of the State Government.